

No. 2102-2112/DHC/Gaz/G-1/2019

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.



To,

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.

New Delhi, dated the 22, April, 2019

Sub : Regarding transfer of case from one District to another District.

Sir,

I am directed to refer to this Court's letter No.5314-24/DHC/Gaz/G-1/2017 dated 7.11.2017, on the above subject and to inform you that Hon'ble the Chief Justice and Hon'ble Judges of this Court while reconsidering the subject matter have resolved as under :

"..... It has been resolved to substitute the word "reference" with "transfer petition" in the said resolution. Therefore, henceforth, the request received from District & Sessions Judges and Principal Judges, Family Courts for transfer of case from one District to another District, subordinate to the High Court and competent to try or dispose of the same upon recusal or for any other reason, shall be placed by the Registry by way of transfer petition before the concerned Bench for appropriate consideration and orders."

Yours faithfully,

(Jugal Kishore)
Assistant Registrar (Gaz.-I)
for Registrar General

Handwritten notes:
3887/104
23/04/19
Ld. C.J.C. Jcdl.

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 25018-25118/Rules/Gaz/2019Dated 24-4-19

Copy forwarded for information and necessary action to :-

Sub:- Regarding transfer of case from one District to another District

1. All Judicial Officer (Central) Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J), Administration Branch (I,II&III), General Branch, Facilitation Branch, Filing Section (Central) Tis Hazari Courts, Delhi.
3. The Reader to Ld. District & Sessions Judge (HQs).
4. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
5. R&I Branch (Central) for uploading on Layers.

(ANKUR JAIN)

Addl. District Judge (Central)
Link Officer Incharge, Judicial Branch
Central District, THC, Delhi.